

ITEM NO.8

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 5841/2004

STATE OF U.P.

Appellant(s)

VERSUS

SATYA PRAKASH

Respondent(s)

Date : 13-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Rupali, Adv.
Mr. Sudeep Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. counsel for the sole respondent has expired.
Notice for alternative arrangement be re-issued to the sole
respondent.

List again on 13.9.2024.

SUJATA SINGH
Registrar

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